

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3743  
ANSWERED ON:17.12.2012  
RECRUITMENT RULES  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether recruitment rules for regulating methods of recruitment to various civilian posts have been framed / followed;
- (b) if so, whether these rules have been reviewed periodically in the Military Engineer Services (MES);
- (c) if not, the details of recruitment rules which are awaiting framing / review for incorporating recommendations of the Fifth Central Pay Commission; and
- (d) the action proposed to be taken by the Government to update / frame such rules within a time-bound limit?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): The recruitment rules for regulating methods of recruitment to various civilian posts are framed and reviewed on a periodical basis for all civilian services including MES. While reviewing the recruitment rules, accepted recommendations of the Central Pay Commissions are also taken into consideration. Updating / framing of such Rules is a continuous process which involves prior consultations for obtaining necessary approval of the nodal Departments / Agencies viz. DOP&T, UPSC, Ministry of Law, Official Language Wing etc.